

Nava Raipur, Atal Nagar, Raipur – 492002 (C.G.)

Website: www.hnlu.ac.in

Date: 24/02/2021

APPOINTMENT NOTIFICATION NO. 01 OF 2021

Hidayatullah National Law University, Raipur is a State University established by Hidayatullah National University of Law Chhattisgarh Act, 2003 (No. 10 of 2003) and recognized by UGC u/s. 2(f) and 12B of UGC Act, 1956 invites applications in prescribed format for the following position:-

S. No.	Position	No. of vacant positions	7 th Pay Commission Scale
1.	Registrar	01 (UR)	Level 14

UR- Unreserved

Essential Qualification:

A. i) An eminent scholar having a Ph.D. Degree in the concerned/allied/relevant discipline, and published work of high quality actively engaged in research with evidence of published work with, a minimum of 10 research publications in the peer-reviewed or UGC-listed journals and a total research score of 120 as per the criteria given an Appendix II, Table 2 as per UGC Regulations of Minimum Qualifications for appointment of Teachers and other Academic Staff in Universities and Colleges and measures for the Maintenance of standards in Higher Education, 2018 notified July 18, 2018.

ii) A minimum of ten years of teaching experience in university/college as Assistant Professor/Associate Professor/Professor, and / or research experience at equivalent level at the University/National Level Institutions with evidence of having successfully guided doctoral candidate.

OR

B. An outstanding professional, having a Ph.D. Degree in the relevant/allied/ applied disciplines, from any academic institutions/industry, who has made significant contribution to the knowledge in the concerned/allied/relevant discipline, supported by documentary evidence provided he/she has ten years' experience.

AND

C. Proven experience in educational administration

Age: Preferably below 55 years

Mode of appointment: The appointment to be for a tenure of five (5) years, which could be renewed further on similar terms.

Other perks and perquisites:

- 1. Pay protection of previous employment.
- 2. University car for official purposes.
- 3. Suitable furnished residential accommodation.
- 4. Houskeeping assistance.
- 5. Official Laptop/Mobile/Internet Facilities.
- 6. Cumulative Professional Development Allowance (CPDA) of rupees three lakhs for a block period of three years.
- 7. Applicable LTA provisions.
- 8. Applicable provisions of re-location allowance.



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General Instructions

- 1. Candidates must apply on prescribed application form available on University website (www.hnlu.ac.in)
- 2. Last date for submission of completed Application forms in hard copy and online is 11/03/2021.

3.

 Application fee of Rs. 500/- (Rupees five hundred only) in case of UR/OBC candidates and Rs. 200/- (Rupees two hundred only) in case of SC/ST candidate to be submitted online to the following account:

Account Holder's Name: Registrar, Hidayatullah National Law University, Raipur Bank Name – IDBI Bank Account No.- 118810200000806 Account Type - Current Account IFSC - IBKL0001188 MICR Code - 492259501 Branch Name - HNLU Campus Branch, Uparwara, Nava Raipur – 492002 (C.G.)

- b. The candidates who have applied for these above positions against the Appointment Notification No. 01 of 2018 dated 11.04.2018, need not send the application fee but they are required to apply again afresh.
- 4. The Candidates are required to provide documentary proof in support of all the statements/claims (qualification, age, experience, caste etc.) made by them in their Application Forms, failing which their application will be rejected at the threshold.
- 5. The Candidates, who want to apply for more than one position, have to send separate application and application fee for each post.
- 6. The Candidates who are employed need to submit No Objection and Experience Certificate from the employer clearly indicating the nature of post(s) held, duration, and salary drawn with pay scale. However in case of any difficulty at the time of application, the same should be sumitted before joining, if slected.
- 7. The University is a residential University and the candidates appointed against this notification may be required to reside in the University Campus in Nava Raipur, Atal Nagar.
- 8. Medium of instruction for teaching in HNLU is English and hence candidates applying for the positions must be fluent in English.
- 9. The reserved category posts of OBC/SC/ST are meant for Chhattisgarh Domicile candidates only. The SC/ST candidates who belong to other States of the country shall be treated as Unreserved Candidates as per Chhattisgarh Government Reservation Rules and need to pay the fee prescribed for unreserved candidates.
- 10. The University reserves the right to disqualify any candidate who attempts to lobby or canvas to influence the selection process.
- 11. The University shall verify the antecedents or documents submitted by a candidate at any time of appointment or during the tenure of the service. In case, it is detected that the documents submitted by the candidates are fake or the candidate has



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undesirable/clandestine antecedents and has supressed the said information, then her/his service shall be terminated.

- 12. The applications to be sent by online submission on https://hnlu.ac.in/vacancy-application-form/ in the website or by soft copy to recruitment2021@hnlu.ac.in
- 13. The hard copy of prescribed Application Form duly filled with signature also to be sent to Recruitment Cell, Hidayatullah National Law Univertity, Nava Raipur, Atal Nagar, Raipur- 492002, Chhattisgarh by Post/Courier (DTDC and Blue Dart serves the University) or by Hand on or before 11/03/2021.
- 14. The interviews to be conducted by physical mode or by online platform. If conducted physically the candidate has to bear the travel cost and make their own accommodation arrangments.
- 15. <u>Further details, change in dates, schedule, addendum, corrigendum etc. pertaining to</u> <u>this appointment notification, if any, will be notified on University website only.</u>

NOTWITHSTANDING ANYTHING CONTAINED ABOVE:

- a. The University reserves all rights to increase/decrease the number of posts.
- b. The University reserves all rights to make/not to make appointment on particular post/s.
- c. The University also reserves all rights to cancel this advertisement without assigning any reason.

Registrar(I/c.)